

ITEM NO.17

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA NO. 84517/2025 IN C.A. No. 4399/2023 IS LISTED UNDER THIS
 ITEM]

IA No. 84517/2025 - APPLICATION FOR PERMISSION

Date : 24-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
 HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Salman Khurshid, Sr. Adv.
 Mr. Purushottam Sharma Tripathi, AOR
 Mr. Ravi Chandra Prakash, Adv.
 Ms. Vani Vyas, Adv.
 Mr. Abhishek Tripathi, Adv.
 Mr. Prakhar Singh, Adv.
 Ms. Thanuja V., Adv.

For Respondent(s) : Ms. Garima Prasad, Sr. A.A.G.
 Mr. Pradeep Misra, AOR
 Mr. Daleep Dhyan, Adv.
 Mr. Suraj Singh, Adv.
 Mr. Abhilash Kumar Singh, Adv.

Mr. Rakesh Khanna, Sr. Adv.
 Mr. R. P. Mehrotra, Sr. Adv.
 Mr. Shyamsuman Singh, Adv.
 Mr. Abhay Singh, Adv.
 Ms. Babita Rawat, Adv.
 M/s Karanjawala & Co., AOR

**UPON hearing the counsel the Court made the following
 O R D E R**

1. Having regard to the fact that promotion/appointment on the post of U.P. Passengers/Goods Tax Officer is stalled because of the interim injunction granted by this Court, we are of the considered opinion that the appeal ought to

be heard at an early date.

2. The application for necessary permission stands disposed of.
3. Relist the appeal on 13th August, 2025 fairly high on Board.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)